

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5238  
ANSWERED ON:30.04.2008  
NEGLIGENCE BY DOCOTRS  
Saradgi Shri Iqbal Ahmed

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the inquiry Committee constituted to look into the allegations of death due to negligence at the All India Institute of Medical Sciences has submitted its report;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government thereon?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

(a) to (c): Two enquiry committees were constituted to look into the allegation of death due to negligence at AIIMS as per following details:-

Patient Gokul Prasad Sharma-75 years Male,operated upon for CABG procedure in CTVS operation theatre on 17-08-07. A surgical screw was left in the chest which was subsequently removed on re-exploration operation at AIIMS on 20-08-2007.This matter has been enquired by two separate inquiry committees.However, the matter at this stage is subjudice at High Court of Delhi. Another committee has been constituted on the allegation by the relations regarding negligence in death of a patient at Dr. Bhim Rao Ambedkar Institute Rotary Cancer Hospital (Dr. BRAIRCH). The committee is yet to submit its report.